

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-84(ND)/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: Megicrete Building Solutions Pvt. Ltd. Vs. Almonds Infrabuild Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

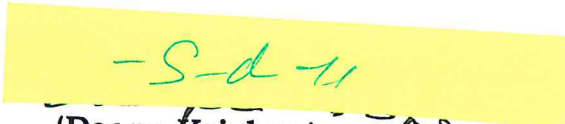
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner (s): Counsel for the Petitioner

For the Respondent (s): None

ORDER

Notice of the petition be effected on the Corporate Debtor vide all modes including through the process of the Bench and through its Directors, returnable on 12th February, 2018. Affidavit of service be filed.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)